

IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCHES "SMC" : DELHI  
[THROUGH VIDEO CONFERENCING]

BEFORE SHRI R.K. PANDA, ACCOUNTANT MEMBER

ITA.No.9251/Del./2019  
Assessment Year 2011-2012

|   |     |   |
|---|-----|---|
| Shri Akash Bhasin,<br>D-5, Ground Floor, South<br>Extension Part-1,<br>New Delhi – 110 049.<br>PAN ADVPB7543H | vs. | Addl. Commissioner of<br>Income Tax,<br>Special Range-18,<br>New Delhi. |
| (Appellant)   |     | (Respondent)  |

|                |                        |
|----------------|------------------------|
| For Assessee : | -None-                 |
| For Revenue :  | Sh. R.K. Gupta, Sr. DR |

|                         |            |
|-------------------------|------------|
| Date of Hearing :       | 12.10.2021 |
| Date of Pronouncement : | 12.10.2021 |

**ORDER**

This appeal filed by the Assessee is directed against the Order dated 30.09.2019 of the Ld. CIT(A)-23, New Delhi, relating to the A.Y. 2011-2012.

2. None appeared on behalf of the assessee. However, an application has been filed by the assessee requesting to allow the assessee to withdraw the appeal on the ground that assessee has opted for VIVAD SE VISHWAS

SCHEME, 2020 and has filed Form No.3 showing notified disputed tax demand of Rs.46,341/- to be paid on or before 30.09.2021 and the said amount was paid by the assessee through challan dated 29.09.2021 [Challan copy filed].

3. In view of the above and in the absence of any objection from the side of the Ld. D.R, the request of the assessee for withdrawal of the appeal is allowed and the appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open Court at the time of hearing itself i.e., on 12.10.2021.

Sd/-  
(R.K. PANDA)  
ACCOUNTANT MEMBER

Delhi, Dated 12<sup>th</sup> October, 2021

VBP/-

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|    |                              |
|----|------------------------------|
| 1. | The appellant                |
| 2. | The respondent               |
| 3. | CIT(A) concerned             |
| 4. | CIT concerned                |
| 5. | D.R. ITAT 'SMC' Bench, Delhi |
| 6. | Guard File.                  |

// By Order //

Assistant Registrar : ITAT Delhi Benches : Delhi.